

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Coram:
Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member**

Date of Order: 20th October, 2022

Petition No. 700/MP/2020

In the matter of

Petition under Sections 79(1)(b) and 79(1)(f) of the Electricity Act, 2003 for claiming compensation on account of the event pertaining to Change in Law as per Article 10 of the Power Purchase Agreement dated 29.6.2012 read with Addendum I to PPA dated 27.9.2017 executed between the Petitioner and TANGEDCO for 200 MW Medium term power supply (PPA-I) and as per the terms of the Power Purchase Agreement dated 23.8.2013 executed between the Petitioner and TANGEDCO for 400 MW long term power supply (PPA-II).

Petition No. 121/MP/2022

In the matter of

Petition under Sections 79(1)(b) and 79(1)(f) of the Electricity Act, 2003 read with Rule 3(8) of the Electricity (Timely Recovery of Costs due to Change in Law) Rules, 2021 for claiming compensation on account of the event pertaining to Change in Law as per Article 10 of the Power Purchase Agreement dated 29.6.2012 read with Addendum I to PPA dated 27.9.2017 executed between the Petitioner and TANGEDCO for 200 MW Medium term power supply (PPA-I) and as per the terms of the Power Purchase Agreement dated 23.8.2013 executed between the Petitioner and TANGEDCO for 400 MW long term power supply (PPA-II).

And

In the matter of

Jindal Power Limited,
Tamnar- 496107,
District Raigarh, Chhattisgarh

... Petitioner

Vs.

Tamil Nadu Generation and Distribution Corporation Limited,
NPKRR Maligai, 6th Floor,

CORRIGENDUM

In order to rectify inadvertent typing error noticed in the order dated 17.10.2022 in Petition No. 700/MP/2020 and in Petition No. 121/MP/2022, the following correction is being made to the said order dated 17.10.2022:

In Page 20, para 27, line 2, the words “CIL linkage coal” shall be substituted as words ‘CIL coal’.

2. Except for the above, all other terms contained in the order dated 17.10.2022 in Petition No. 700/MP/2020 and in Petition No. 121/MP/2022 remain unchanged.

Sd.-
(P.K.Singh)
Member

sd.-
(Arun Goyal)
Member

sd/-
(I.S.Jha)
Member